(4)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/56/2016 NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM ACHOR VISWANATH Courselfor RR9toll Asholdisment DEVESTIWAAR J For Ms. Shivakuman & ADITYA'S FOR DJAS LOWFIRM COUNSEL FOR RETITIONERS
Assimi Cowel for Ry & Rs
For Mrs. Vedowallikman. K. Aswini

ORDER

Counsel for petitioner present and stated that they have filed written submissions. Counsel for R1, R2 & R6, R12 to R15 present and filed written submissions. No representation on behalf of R4. Counsel for R9 to R11 present and filed written submissions. Proxy representing R7 & R8 present and prayed time for filing written submissions. Time is extended at request with a direction to file written submissions and furnish copy of the same to the other side prior to the next date of hearing. Put up on 28.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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